

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 15395 of 2015

*Secretary, High Court Legal Services Petitioner
Committee*

Mr. Prafulla Kumar Rath, Amicus Curiae

-versus-

*Chief Secretary to Government of Opposite Parties
Odisha and Others*

Mr. M.K. Khuntia, Addl. Govt. Advocate

**CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY**

**ORDER
27.04.2023**

Order No.

29. 1. It is stated that the Commissioner-cum-Secretary to Government, School and Mass Education Department is in some personal difficulty and, therefore, the affidavit could not be filed. It is assured that the affidavit will certainly be filed before the next date.
2. List on 4th May, 2023 at 2 pm.

**(Dr. S. Muralidhar)
Chief Justice**

**(G. Satapathy)
Judge**